Title: Introduction of National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2007.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, on behalf of Shri Ram Vilas Paswan, I beg to move for leave to introduce a Bill further to amend the National Institute of Pharmaceutical Education and Research Act, 1998.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the National Institute of Pharmaceutical Education and Research Act, 1998."

The motion was adopted. SHRI B.K. HANDIQUE: Sir, I introduce the Bill.

^{*} Published in the Gazettee of India, Extraordinary, Part-II, Section-2, dated 01.03.2007